

In The Central Administrative Tribunal
ALLAHABAD BENCH

:: ORDER - SHEET ::

Application No.... 444/94 ... of 199

Applicant (s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

Notes of the Registry	Orders of the Tribunal
	05-7-2000 Hon. Mr. Justice R. R. K. Trivedi, V.C Hon. Mr. M. P. Singh, A.M Sri A. V. Srivastava learned counsel for the appⁱ respondents. This case has been ^{called in} revised list. None for the applicant, application is dismissed in default. Madhey A.M V.C